

F.No. 01(03)/Roster/CESTAT/2024  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 24.04.2024

**ORDER NO. 53 of 2024**


Hon'ble President is pleased to order the sitting commencing from **06.05.2024** to **02.08.2024** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 06.05.2024 to 02.08.2024	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters
From 06.05.2024 to 17.05.2024, from 03.06.2024 to 28.06.2024 and from 15.07.2024 to 02.08.2024	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical) Ms. Binu Tamta, Hon'ble Member (Judicial)	Customs Division Bench matters Single Member Bench matters
From 20.05.2024 to 31.05.2024 and from 01.07.2024 to 12.07.2024	Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical) Ms. Rachna Gupta, Hon'ble Member (Judicial)	Customs Division Bench matters Single Member Bench matters

Note:

1. In the event of tour/leave/Chamber work of Hon'ble President/Member (Judicial) in a Division Bench, the Judicial Member sitting in the Single Member Bench will sit in that Division Bench. If both the Judicial Member/Hon'ble President in the Division Bench are on leave/tour, all Division Bench matters will be heard by the Judicial Member who is sitting in the Single Member Bench and Mr. P. V. Subba Rao, Member (Technical) and in whose absence, Ms. Hemambika R. Priya, Member (Technical) will join the Division Bench and the other Technical Member, if available, will sit in Single Member Bench.
2. In the event of leave/tour of a Technical Member, the other Division Bench will hear all matters and the Judicial Member will sit in the Single Member Bench.
3. All part heard matters are released for fresh hearing before the regular bench.
4. The roster is subject to holidays/summer vacations as declared in the calendar for 2024.
5. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Bineesh Kumar K. S.)  
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy

  
Deputy Registrar